

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3220
ANSWERED ON:13.08.2010
NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005
Reddy Shri Komatireddy Raj Gopal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed amendments in the National Commission for Protection of Child Rights (NCPCR) Act, 2005;
- (b) if so, the details thereof;
- (c) whether the Government has received suggestions from the State Governments in this regard including Andhra Pradesh; and
- (d) if so, the details thereof alongwith the steps taken by the Government in this direction?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (c): There is no such proposal nor have any suggestions been received from the State Governments to this effect.
- (b) & (d): Do not arise